NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/117/2016

NAME OF THE PETITIONER(S)

: M/s Comfort Intech Limited & 3 others

NAME OF THE RESPONDENT(S)

: M/s Ravi Kumar Distilleries Limited & 12 others

UNDER SECTION

: 397/398, 235(2) and 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KAMAL AGRAWAL

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ORDER

Counsel for the Petitioner present. Mr. Kamal Agrawal, Representative appearing on behalf of the Respondents present. Counsel for the Petitioner prayed for time for submission of his final argument. At request, time is enlarged. Put up on 23.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk